

as well as NGOs. The States have also been asked to ensure the testing of food samples by Food Safety and Standards Authority of India (FSSAI)/CSIR institutes/ National Accreditation Board for Laboratories approved Laboratories.

The compliance with these guidelines is assessed through the Joint Review Missions (JRM)s, which visit the States at regular intervals. In the current year 16 JRM)s have been carried out in collaboration with the leading nutrition experts. In addition, surprise visits are carried out from time to time; four such visits have been carried out in the current year in Maharashtra, Jammu and Kashmir, Assam and Odisha.

Statement

*Abstract of complaints of ill health and deaths after having
MDM during 2012-13*

States	2012	2013	Total	Number of children fell	
				Reported ill (Year)	Death (Year)
Tamil Nadu	—	1	1	158 (2013)	—
Delhi	1	—	1	12 (2012)	—
Madhya Pradesh	1	—	1	85 (2012)	—
Bihar	1	3	4	100 (2012)	—
				46, 113, 8 (2013)	23 (2013)
Rajasthan	—	1	1	78 (2013)	—
West Bengal	1	—	1	50 (2012)	—
Odisha	—	1	1	39 (2013)	—

Misuse of MDMS funds in Maharashtra

390. SHRI D.P. TRIPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received any complaints for misuse of Mid-Day-Meal Scheme funds in Maharashtra; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Yes, Sir. Two complaints of the misuse of funds under the MDM were received from Nagpur and Ratnagiri districts of Maharashtra. The complaints were referred to the State Government for taking necessary action. The Government of Maharashtra has reported that, after inquiry, no misuse of funds was found in either of the two cases.

Funds for SSA and MDMS for Bihar

391. SHRI RAM KRIPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how much amount has been allocated and released to Bihar under Sarva Shiksha Abhiyan and Mid-Day-Meal Scheme during the last three financial years, year-wise and scheme-wise; and

(b) whether Government has spent the total amount or there is any unspent amount along with the details thereof, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The details of the funds allocated and released to Bihar and the unspent balance under the Sarva Shiksha Abhiyan Scheme (SSA) and the Mid-Day-Meal Scheme (MDMS) from 2010-11 to 2012-13 are given in the Statement (*See* below). The unspent amount of any year under SSA is carried forward to the next year as opening balance. An amount of Rs. 342.87 crore was deposited by the Bihar Government on 13.02.2012 in their Central Treasury as they could not utilize the central assistance released to them from 2004-05 to 2009-10 for the implementation of the Mid-Day-Meal Scheme.

Statement

Details of the funds released to Bihar and the unspent balance under SSA and MDMS from 2010-11 to 2012-13

(Rs. in lakh)

Scheme	SSA			
	Year	Allocated funds	Funds released	Unspent balance
	2010-11	538073.51	204789.63	156908.38
	2011-12	1112343.66	185108.94	57482.45
	2012-13	1061515.52	275462.25	82776.55